

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-1056/ND/2020

IN THE MATTER OF:

Ascents India Construction Pvt. Ltd.

...PETITIONER

Section

Under Section 59 of IBC

**Order delivered on 25.11.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Ms. Kironmoy Deb, Proxy
Counsel.**

ORDER

Heard the submissions made by the proxy counsel appeared in the matter on behalf of the petitioner and submitted that the arguing counsel is unwell and prayed for grant of time. 10 days' time has been granted. Post the matter to 14th December, 2020.

✓ -sd-

**(V.K. Subburaj)
Member (T)**

✓ -sd-

**(P.S.N. Prasad)
Member (J)**